NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 01 of 2017
(Old RTPE No. 89/2001)

IN THE MATTER OF:

Suneja Tower- II Flat Owners Welfare Association ....Appellant

Vs.

Suneja Tower Pvt. Ltd. & Ors. ....Respondents

Present:

For Appellant:	**Mr. Prashant Bajaj, Advocate**
For Respondents:	**Mr. Aditya Narain and Mr. Mishra Raj Shekhar, Advocates**

O R D E R

28.01.2020: This is a part heard matter and does not appear to have been released from part heard. In view of the same, the matter be placed before appropriate bench.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn